NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/239/ (IB)/2017

NAME OF THE PETITIONER(S)

: WUHAN RESEARCH INSTITUTE OF POSTS & TELECOM

NAME OF THE RESPONDENT(S)

: HTL LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

S. Sai Present

ORDER

Counsels for both the parties are present. Counsel for the Petitioner prayed for time to seek instructions from his client in relation to the proposal given by the Corporate Debtor. At request, time is enlarged. Put up on 06.12.2017 at 10.30 A.M.

ghk

-sd-MEMBER (JUDICIAL)